

THE CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

ORDER SHEET

APPLICATION NO.: OA 208/2003

Applicant (s) Abdul Hakim

Respondent (s) UOI & Others

Advocate for Applicant (s)

Advocate for Respondent (s)

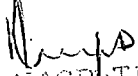
NOTES OF THE REGISTRY

ORDER OF THE TRIBUNAL

9.5.2003

Mr. Shiv Kumar, Counsel for the applicant.

The learned counsel for the applicant wants to withdraw this OA. Consequently, this OA is dismissed as withdrawn.


(A.P. NAGRATH)
MEMBER (A)


(G.L. GUPTA)
VICE CHAIRMAN

*copy sent to him
with 1026/27
2015*